

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(8) C.P.(I.B)-2046/9/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 10.08.2018

NAME OF THE PARTIES: Valecha Engineering Limited  
V/s  
Larsen & Toubro Ltd.

SECTION OF THE COMPANIES ACT: 9 of Insolvency & Bankruptcy Code,  
2016.

---

**ORDER**

1. The Learned Representatives of both the sides are present.
2. The matter is adjourned to **31.08.2018**.

SD/-

**M.K. SHRAWAT**  
**Member (Judicial)**

**10.08.2018.**  
HHS